

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.2086**  
TO BE ANSWERED ON 11.12.2015

**SABLA SCHEME**

2086. SHRIMATI KAMLA DEVI PAATLE :

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Rajiv Gandhi Scheme for Empowerment of Adolescent Girls—Sabla, if so, the details and salient features thereof;
- (b) the funds allocated/released and utilized along with the number of beneficiaries under the scheme during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has received requests/proposals from States/UTs including Chhattisgarh to include more districts under the said scheme, if so, the details thereof, State/UT-wise along with the reaction of the Government to extend the scheme;
- (d) whether the Government has reviewed or proposes to review the said scheme, if so, the details and outcome thereof;
- (e) whether the Government allocated/released total quantity of wheat to States/UTs to provide nutritional supplement under the scheme during 2015-16, if so, the details thereof and if not, the reasons therefor along with the time by which the same is likely to be released; and
- (f) the other steps taken/being taken by the Government for effective implementation of the scheme?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Yes Madam, the Government is implementing Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)—‘Sabla’, a Centrally-sponsored scheme in 205 districts selected from all the States/UTs. The scheme *Sabla* aims at empowering Adolescent Girls (AGs) (11-18 years) through nutrition, health care and life skills education.

Scheme Sabla has two major components viz. Nutrition and Non Nutrition. Under the Nutrition component, the out of school AGs in the age group of 11-14 years attending AWCs and all girls

in the age group of 14-18 years are provided Supplementary Nutrition containing 600 calories, 18-20 grams of protein and micronutrients, per day for 300 days in a year. The non-nutrition component addresses the developmental needs of adolescent girls. Under this component out of school adolescent girls of 11-18 years are being provided IFA supplementation, health check-up & referral services, nutrition & health education, ARSH counseling/guidance on family welfare, life skill education, guidance on accessing public services and vocational training (only 16-18 year old adolescent girls). It also aims towards mainstreaming out of school AGs into formal/non formal education. Nearly 100 lakh adolescent girls per annum are expected to be benefitted under the scheme.

- (b) Statement indicating State/UT-wise funds allocated/released and utilized along with the number of beneficiaries under the scheme during each of the last three years and the current year is at **Annexure-1 &2** respectively.
- (c) The Government has received requests/proposals from the State Government of Andhra Pradesh, Chhattisgarh, Kerala, Madhya Pradesh, Maharashtra, Uttarakhand and Uttar Pradesh to include more districts under the said scheme, these States have been informed that the budgetary allocation for the scheme Sabla for the 12<sup>th</sup> Plan Period is Rs.3650 crore, as such the scheme cannot be implemented in all the districts of the country.
- (d) The implementation of the schemes is reviewed from time to time as per details given below:-
- i. The monitoring and supervision mechanism set up under the Integrated Child Development Services (ICDS) Scheme is used for the scheme **Sabla** as well.
  - ii. Performance of the scheme is reviewed on a quarterly/annual basis to identify gaps
  - iii. Monitoring committees are set up at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also strengthen the coordination and convergence between concerned departments.
- Based on the review, the identified gaps are communicated to the States/UTs for taking corrective measures under the scheme.
- (e) State wise foodgrains (Wheat /Rice/ coarse grains) allocated under scheme Sabla in 2015-16 is at **Annexure-3**.
- (f) Review meetings/field visits are undertaken to ensure effective implementation of the scheme. The identified gaps are communicated to the States/UTs for taking corrective measures under the scheme.

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**Annexure-1**

Statement referred to in reply to part (b) of Lok Sabha unstarred question No. 2086 for 11.12.2015 by Shrimati Kamla Devi Paatile regarding Sabla scheme.

**State-wise funds released/utilised under Sabla in 2012-13, 2013-14, 2014-15 & 2015-16**

(Rs. in lakh)

Sl. No.	States/UTs	2012-13		2013-14		2014-15		2015-16	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	508.63	3213.92	1305.11	1456.75	805.48	1864.15	675.68	
2	Arunachal Pradesh	135.26	135.26	116.83	67.63	120.94	95.29	0.00	
3	Assam	1987.42	1944.59	2311.46	1717.88	1042.63	749.91	0.00	
4	Bihar	1442.76	3114.7	3289.87	6541.17	6458.23	3838.03	875.28	
5	Chhattisgarh	179.15	1853.69	1076.83	2779.55	4232.15	2833.08	1324.30	582.65
6	Goa	135.36	137.19	130.56	138.28	225.68	225.68	123.91	123.91
7	Gujarat	2625.6	3737.05	4707.3	2995.01	2270.3	0.00	0.00	
8	Haryana	455.38	563.68	269.66	629.31	792.09	836.00	409.03	144.77
9	Himachal Pradesh	595.68	797.79	574.95	599.67	583.71	626.76	370.81	30.01
10	J& K	282.56	525.119	466.8	435.32	292.12	136.31	6.92	
11	Jharkhand	1244.03	404.32	150.99	1334	944.5	0.00	0.00	
12	Karnataka	2438.8	3293.85	3118.78	4119.58	4345.49	3244.55	1398.23	607.36
13	Kerala	852.56	861.29	1511.57	1468.62	802.45	1639.12	1023.23	0.00
14	Madhya Pradesh	6623	7609.28	6554.02	7288.29	7395.74	6972.94	4439.31	3902.98
15	Maharashtra	1550.81	5054.26	2797.64	2582.15	386.74	1970.85	783.04	
16	Manipur	121.23	26.6	53.2	60.43	21.15	108.84	36.22	
17	Meghalaya	179.16	267.46	383.58	341.77	296.91	338.72	119.86	
18	Mizoram	84.94	84.94	111.15	103.46	96.37	101.25	32.20	11.62
19	Nagaland	183.6	183.6	240.73	240.74	185.31	188.51	58.56	58.56
20	Orissa	2404.9	3850.17	4003.62	3752.82	3528.36	3477.67	1125.43	
21	Punjab	538.53	447.34	0	20.21	0	934.70	814.70	
22	Rajasthan	4031	4575.61	5163.67	5189.21	4301.48	5504.85	3233.15	
23	Sikkim	19.99	30.9	30.9	54.71	55.99	55.86	26.78	
24	Tamil Nadu	2174.03	2519.75	3774.02	4661.01	4322.41	4205.15	2765.85	1943.28
25	Telangana					1226.48	1226.48	1144.78	0.00
26	Tripura	447.88	447.88	599.6	547.27	622.77	622.45	185.69	52.12
27	Uttar Pradesh	12975.15	13812	13836.29	15120.3	14642.59	15803.12	6435.60	
28	Uttaranchal	333.23	0	0	110.19	243.19	87.27	0.00	
29	West Bengal	2621.14	1522.69	0	221.8	0	261.61	0.00	384.67
30	A&N Islands	93.61	89.38	24.36	69.66	93.11	22.25	0.00	
31	Chandigarh	0	11.08	5.7	11.35	7.78	6.42	4.68	2.56
32	Daman & Diu	16.46	14.22	0	0	0	0.00	0.00	
33	D & NH	0	22.99	22.99	0	0	0.00	0.00	
34	Delhi	579.77	749.41	884.48	837.84	655.2	496.75	60.61	
35	Lakshadweep	0	0	3.52	0	0	0.00	4.01	
36	Pondicherry	28.59	25.47	16.26	19.37	24.02	24.01	8.93	
	<b>Total</b>	<b>47890.21</b>	<b>61927.4</b>	<b>57536.41</b>	<b>65515.4</b>	<b>61021.36</b>	<b>58498.58</b>	<b>27486.79</b>	<b>7844.49</b>

**Annexure-2**

Statement referred to in reply to part (b) of Lok Sabha unstarred question No. 2086 for 11.12.2015 by Shrimati Kamla Devi Paatile regarding Sabla scheme.

**State-wise details of Nutrition Beneficiaries under Sabla**

S.No.	States/UTs	Nutrition Beneficiaries (as reported by States)			
		2012-13	2013-14	2014-15	2015-16
(1)	(2)	(3)	(4)	(5)	(6)
1	Andhra Pradesh	620533	655666	336485	
2	Arunachal Pradesh	8200	35576	10754	10570
3	Assam	385276	399955	409954	
4	Bihar	1305200	1649481	1818073	
5	Chhattisgarh	373906	411849	388513	379805
6	Goa	32470	35922	33817	34392
7	Gujarat	1299308	789038		
8	Haryana	145512	136934	150065	164803
9	Himachal Pradesh	99205	100840	102496	102283
10	Jammu & Kashmir	47509	117120	66537	89062
11	Jharkhand	292190	430045		
12	Karnataka	460774	450688	379912	323946
13	Kerala	238661	239781	216931	
14	Madhya Pradesh	892666	897000	946000	982000
15	Maharashtra	752579	771586	771487	
16	Manipur	34092	38119	38621	39055
17	Meghalaya	47105	53715	55870	57613
18	Mizoram	21709	62012	50067	25268
19	Nagaland	35000	27890	27890	27890
20	Orissa	627265	627265	627265	
21	Punjab	205163	161356	173554	
22	Rajasthan	643480	703220	625423	
23	Sikkim	7306	9511	7661	
24	Tamil Nadu	396589	404020	404521	397183
25	Telangana		New State	NR	293193
26	Tripura	81542	99876	73348	57050
27	Uttar Pradesh	1934000	1893000	2082000	2082000
28	Uttaranchal	0			0
29	West Bengal	291484	34414	0	75131
30	A&N Islands	9500	11000	11259	11536
31	Chandigarh	2033	2047	1908	1709
32	Daman & Diu	NR	2306	2325	2757
33	D & NH	2209			
34	Delhi	129202	126506	119817	
35	Lakshadweep	2998			
36	Pondicherry	4480	4500	3165	4500
	<b>Total</b>	<b>11429146</b>	<b>11382238</b>	<b>10228911</b>	<b>4868553</b>

Statement referred to in reply to part (e) of Lok Sabha unstarred question No. 2086 for 11.12.2015 by Shrimati Kamla Devi Paatile regarding Sabla scheme.

**State wise food grains (Wheat /Rice/ coarse grains) allocated under scheme Sabla in 2015-16**

S.No.	States/UTs	Food Grains allocated in 2015-16 (in MTs)		
		(3)	(4)	(5)
		Wheat	Rice	Maize
1	Andhra Pradesh	0	2858.71	
2	Assam	0	4096.95	
3	Chhattisgarh	2860.17	0	
4	Goa*	0	382.5	
5	Gujarat	440.16	0	
6	Haryana	969.39	456.18	
7	Himachal Pradesh	750	299.5	
8	J & K	0	854	
9	Karnataka	2059.25	2229	
10	Kerala	2598.5	0	
11	Madhya Pradesh	2301.8	3278.25	
12	Maharashtra	4938	0	
13	Manipur	0	439.5	
14	Nagaland	0	211.55	
15	Punjab	398.5	468.75	
16	Rajasthan	2168.67	0	
17	Tamil Nadu	2050.92		433.85
18	Telangana	0	2631.22	
19	Tripura	0	578.78	
20	Uttar Pradesh	7494	0	
21	West Bengal	5678.5	0	
22	Andaman & Nicobar	0	42.31	
23	D & NH	15.37	15.37	
24	Pondicherry	0	50.62	
	<b>Total</b>	<b>34723.25</b>	<b>18893.2</b>	<b>433.85</b>